

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 1086 of 2019

Rabindra Kumar Petitioner
 -V e r s u s -
The State of Jharkhand & Anr. Opposite Parties
 ...

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

 ...
For the Petitioner : Mr. Ravi Prakash Mishra, Advocate.
For the State : Mr. Shiv Kumar Sharma, APP.

 ...
03/26.03.2021

1. Learned counsel for the petitioner shall file the requisites of notice under registered cover with A/D as well as under ordinary process, for service upon opposite party no. 2, at the earliest,
2. Learned A.P.P. is present.
3. If the notices are so filed, then office to list the revision thereafter under the appropriate heading.

(AMITAV K. GUPTA, J.)